

(12)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	ROHIT KAUSHNA	counsel for Petn	
2	G. THYAGARAJAN	Counsel for Resp	

ORDER

Counsel representing both parties are present. Counsel for respondent filed counter. Counsel for petitioner prayed time for filing written submissions. Time extended at request for hearing arguments by both the counsel. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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